

Annexure-3

Name of the corporate debtor: Tranzlease Holdings (India) Private Limited;
Date of commencement of CIRP: 04-12-2024;
List of Creditors as on: 26-12-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted (Provisionally Admitted)						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mercedes Benz Financial Services India Private Limited (Formerly known as Daimler Financial Services India Private Limited)	17.12.2024	15,136,078.00	10,599,842.42	Secured	-	-	No	21.33	-	-	-	4,536,235.58	Partial Claim is Provisionally admitted
2	Omkara Assets Reconstruction Private Limited	18.12.2024	39,096,236.00	39,096,236.00	Secured	-	-	No	78.67	-	-	-	-	Claim is Provisionally admitted
3	The Greater Bombay Co-operative Bank Limited	18.12.2024	51,615,068.50	-	Secured	-	-	No	-	-	-	-	51,615,068.50	Supporting claim documents are yet to be received for verification.
4	The Karur Vysya Bank Limited	18.12.2024	16,846,824.76	-	Secured	-	-	No	-	-	-	-	16,846,824.76	Supporting claim documents are yet to be received for verification.
Total			122,694,207.26	49,696,078.42		-	-		100.00	0.00	0.00	0.00	72,998,128.84	